F. No. A-26017/64/2018-Ad.II A  
Government of India  
Ministry of Finance  
Department of Revenue  
Central Board of Excise & Customs  
****  
New Delhi the 2nd May, 2018  

OFFICE MEMORANDUM  

Subject:- Inclusion of names/ Re-fixation of seniority in All India Seniority List of Customs Appraisers for the period from 01/04/1997 to 31.12.2002.  

The undersigned is directed to say that on the basis of the information furnished by concerned Cadre Controlling Authorities and based on the information of Zonal Seniority List, the Competent Authority has approved inclusion of names/re-fixation of seniority in respect of two officers viz. S/Sh. (i) Shri V.S. Teotia and (ii) Shri Rajendra Kumar Jain in the All India Seniority List of Customs Appraisers for the period from 01.04.1997 to 31.12.2002 which was circulated vide O.M No. A-23011/01/2004-Ad.IIA dated 24.04.2015.  

2. The details of inclusion of names/re-fixation of seniority of the above mentioned officers are given in the Annexure-A.  

Encl: As stated.  

(A.K. Qasim)  
Director  
Tel. No. 011-23093102  

(i) All the Chief Commissioners/Directors General under CBIC (by name)  
(ii) Webmaster, DG System, CBIC for uploading this O.M alongwith Annexure-A on the website of CBIC.
<table>
<thead>
<tr>
<th>Name</th>
<th>Year</th>
<th>UR</th>
<th>PR-PO</th>
<th>Date</th>
<th>Location</th>
<th>Category</th>
<th>Name</th>
<th>Date of Birth</th>
<th>Date of Appointment</th>
<th>Date of Deemed Promotion</th>
</tr>
</thead>
</table>

Remarks:
- Category (U/S/C/S/S): U/S/C/S/S
- Name of Appointer: (EO/PO/EX/PR
- Date of Deemed Promotion: 16.12.2002
- Date of Appointment: 28.11.1990
- Date of Birth: 01.01.1996

Inclusion of names/Re-Exclusion of names in All India Seniority List of Customs (Appointees) for the period from 01.04.1997 to

Annexure-A